ATTACK BV NAGA REBELS

196. SHRI JAGAT NARAIN: SHRI UTTAM SINGH DUGAL:

Written Answers

Will the Minister of HOME AFFAIRS be pleased to stale:

- (a) whether it is a fact that on the 19th March, 1966 nearly 200 Naga rebels attacked armed Policemen proceeding towards Nungavi in Ukhrul Sub-Division; and
- (b) if so, the steps taken by Government to'check such activities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) There was no such incident on the 19th March, 1966. However, on the 9th March 1966, Naga hostiles numbering between 200-300, opened Are on a C.R.P. convoy proceeding from Nungbi towards Nunghar.

(b) Security arrangements have been tightened.

REPRESENTATION OF THE UNIONS OF VLSAKHAPATNAM PORT TRUST

to Questions

197. SHRI M. V. BHADRAM: Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION pleased to state:

- (a) the names of the Unions which represent the labour employed in the Visakhapatnam Port Trust;
- (b) the date on which each Union was registered under the Trade Unions Act; and
- (c) what is the verified membership of each Union as on the 31st March, 1963 and 31st March, 1965 respectively; and
- (d) the names of the Unions whose membership consist of Port Trust Workers and also workers employed by the Visakhapatnam Dock Labour Board?

THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI JAGJIVAN RAM: (a) to (c) The information is as follows:

Name of the Union Date of Registration Varified membership Varified membership strength in port strength in port labour as on 31-3-63 labour as on 31-3-65

			Amongst Port Labour	Amongst Dock Labour	
1.	Dock Workers Union.	19-9-57	640	281	
2.	Port Khalasis Union	11-7-59	620	410	Verification not conducted
3.	The Visakhapat- nam Harbour and Port Workers Union.	23-10-63	590	-	

(d) Dock Workers Union and Port Khalasis Union.

ACCEPTANCE OF CODE OF DISCIPLINE BY MAJOR PORT TRUSTS

198. SHRI M. V. BHADRAM: SHRI P. K. KUMARAN:

Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state:

(a) whether the managements of the Major Port Trusts have accepted and implemented the Code of Discipline as agreed to by the 15th Indian Labour Conference:

- (.b) if not, what are the reasons therefor:
- (c) whether there is any proposal to revise the Code in its application to the Major Ports: and
 - (d) if so, the reasons for the revision?

1371

THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI JAGJIVAN RAM): (a) and (b) The managements have accepted the Code subject to clarifications on some of its provisions. The workers' organisations have similarly accepted it except for the provision relating to recognition of unions. The Code will be adopted in Ports and Docks after agreement is reached on this point.

- <c) No.
- (d) Docs not arise.

I. IN VISAKHAPATNAM PORT TRUSI

399. SHRI P. K. KUMARAN: SHRI M. V. BHADRAM:

Will the Minister of LABOUR, EM-PLOYMENT and REHABILITATION be pleased to state :

- (a) whether the shore labour of Visaknapatnam Port Trust had gone on strike during the month of March, 1966; and
- (b) if so, what were the demands of the workers, and how these were met?

THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI JAGJIVAN RAM): (a) Yes.

(b) The workers did not submit any forma) statement of demands but insisted on

[rant of benefits like leave, provident fund etc., as are available to stevedore labour. This matter is connected with tin demand relating to upgradation of "B" category workers to category "A" which is already pending before the Industrial Tri-

I, Hyderabad.

RECRUITMENT or Assistants

200. SHRI M. N. GOVINDAN NAIR the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Central Government employees organisations have
- gated to Government that direct recruitment to the Grade of Assistants should be reduced from 50 per cent, as at present, to 25 per cent;
 - (b) if so, what are the details of the >ees" demand; and
 - (c) What is the decision of the Governtt in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): (a) to (c) The Central Government Clerk's Union had represented that the direct recruitment quota in Assistant's Grade be reduced from 50 per cent to 25 per cent with a view to improve the promotional prospects of Upper Division Clerks. According to the C.S.S. Rules, 1962, the direct recruitment quota in that grade is 50 per cent for the first three years commencing from 1-10-1962 and 75 per cent thereafter. The demand of the Union is proposed to be placed before the Co-ordinating Committee set up in this Ministry to look into the grievances of Central Secretariat employees.

to Questions

SELECTION GRADE FOR LOWER DIVISION CLERKS

- 201. SHRI M. N. GOVINDAN NAIR: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government propose to introduce a Selection Grade for Lower Division Clerks working in the Central Government Offices and also upgrade a certain percentage of Lower Division Clerks' posts as Upper Division clerks; and
- (b) if so, when a final decision in the matter is likely to be taken by Government?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): (a) No, Sir.

(b) Does not arise.

COMMITTEE TO LOOK INTO GRIEVANCES OF CENTRAL SECRETARIAT EMPLOYEES

- 202. SHRI M. N. GOVINDAN NAIR: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) what are the terms of reference of the Committee appointed by the Govern ment to look into the grievances of the

I Secretariat employees:

- (b) what are the names and designations of the nominees of Ministry of Finance, Defence and Department of Administrate Reforms Commission on the Committe^e
- (c) whether the Committee has subim any report; and
 - Id) if not, the reasons therefor?